

ITEM NO.705

COURT NO.1

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.8588/2019

ROJER MATHEW

Appellant(s)

VERSUS

SOUTH INDIAN BANK LTD AND ORS CHIEF
MANAGER & ORS.

Respondent(s)

WITH W.P.(C) No.205/2018 (X)

W.P.(C) No. 279/2017 (PIL-W)

W.P.(C) No. 558/2017 (PIL-W)

W.P.(C) No. 561/2017 (PIL-W)

W.P.(C) No. 625/2017 (X)

W.P.(C) No. 640/2017 (X)

W.P.(C) No. 1016/2017 (PIL-W)

W.P.(C) No. 788/2017 (X)

W.P.(C) No. 925/2017 (PIL-W)

W.P.(C) No. 1098/2017 (PIL-W)

W.P.(C) No. 1129/2017 (PIL-W)

T.P.(C) No. 2199/2018 (XIV)

W.P.(C) No. 564/2021 (PIL-W)

(With IA No.62796/2021 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No.366/2022 (X)

(With I.R. and IA No.73588/2022-STAY APPLICATION, IA No.89866/2022 - ADDITION/DELETION/MODIFICATION PARTIES)

S.L.P.(C) No.8609/2022 (XII)

(With IA No.69990/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.70356/2022-INTERVENTION/IMPLEADMENT and IA No.69986/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

T.C.(C) No.70/2022 (III)

W.P.(Crl.) No.454/2021 (X)

(With IA No.146959/2021 - PERMISSION TO FILE AMENDED WRIT PETITION and IA No. 140537/2021 - STAY APPLICATION)

W.P.(Crl.) No.475/2021 (X)

(With IA No.152839/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Crl.) No.169/2020 (X)

(With IA No.58284/2020 - EX-PARTE AD-INTERIM RELIEF, IA No.59774/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No.58286/2020 - EXEMPTION FROM FILING AFFIDAVIT and IA No.59769/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Crl.) No.370/2021 (X)

(With IA No.108867/2021 - EX-PARTE AD-INTERIM RELIEF)

S.L.P.(C) No.13103/2019 (XIV)

Date : 12-10-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Appellant(s)

CA 8588/2019

Ms. Lakshmi N. Kaimal, AOR

WPC 205/2018

Ms. Diksha Rai, AOR
Ms. Ragini Pandey, Adv.

WPC 279/2017

Ms. Mayuri Raghuvanshi, AOR

WPC 558/2017

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Muhammad Ali Khan, Adv.
Mr. Omar Hoda, Adv.
Ms. Eesha Bakshi, Adv.
Mr. Arjun Sharma, Adv.
Ms. Divya Swami, Adv.
Mr. Nikhil Swami, AOR

WPC 561/2017

Ms. Ruchira Goel, AOR

WPC 625/2017 Ms. Archana Pathak Dave, AOR

WPC 640/2017 Mr. Abhaya K. Behra, Sr. Adv.
Mr. V.K. Verma, AOR
Mr. Rajat Srivastav, Adv.

WPC 1016/2017 Mr. Ramakrishnan Viraraghavan, Sr. Adv.
Mr. Rajul Shrivastav, Adv.
Ms. Monisha Handa, Adv.
Mr. K. Krishna Kumar, AOR

WPC 788/2017 Mr. Arvind P Datar, Sr. Adv.
Mr. T.V.S. Raghavendra Sreyas, AOR
Mr. Rahul Unnikrishnan, Adv.
Mr. N. Sai Vinod, Adv.
Mr. Naveen Hegde, Adv.
Mrs. Gayatri Gulati, Adv.
Mr. Siddharth Vasudev, Adv.

WPC 925/2017 Mr. Rupesh Kumar, AOR

WPC 1129/2017 Mr. Anand Varma, AOR

TPC 2199/2018 Mr. Jagdish Kumar Chawla, AOR

WPC 564/2021 Mr. Mohit Paul, AOR
Mr. Udit Bakshi, Adv.
Ms. Rangoli Seth, Adv.

WPC 366/2021 Ms. Indira Jaising, Sr. Adv.
Mr. Prasanna S., AOR
Mr. Gautam Bhatia, Adv.
Mr. Paras Nath Singh, Adv.
Ms. Swati Arya, Adv.
Mr. Yuvraj Singh Rathore, Adv.
Mr. Rohin Bhatt, Adv.

SLPC 8609/2022 Mr. Kapil Sibal, Sr. Adv.
Mr. Abishek Jebaraj, AOR
Ms. Srishti Agnihotri, Adv.
Ms. Sanjana Grace Thomas, Adv.
Ms. A Reyna Shruti, Adv.
Ms. Tara Elizabeth Kurien, Adv.

Mr. Arul Selvan, Adv.

TCC 70/2022

By Courts Motion

TCC 70/2022 &
SLPC 13103/2019

Dr. A.M. Singhvi, Sr. Adv.
Mr. Muhammad Ali Khan, Adv.
Mr. Omar Hoda, Adv.
Mr. Abhishek Jebraj, Adv.
Ms. Srishti Agnihotri, AOR

WPR 454/2021

Ms. Aswathi M.K., AOR
Mr. V. Vasudevan, Adv.

WPR 475/2021

Dr. Menaka Guruswamy, Sr. Adv.
Mr. Prateek K Chadha, AOR
Mr. Sreekar Aechuri, Adv.
Mr. Utkarsh Pratap, Adv.
Mr. Lavkesh Bhambhani, Adv.
Mr. Harshwardhan Thakur, Adv.
Ms. Muskaan Singla, Adv.

WPR 169/2020 &
WPR 370/2021

Mr. Omar Ahmad, Adv.
Ms. Neeha Nagpal, Adv.
Mr. Malak Manish Bhatt, AOR
Mr. Vishvendra Tomar, Adv.
Mr. Aditya Gupta, Adv.
Mr. Pratibhanu Kharola, Adv.

For Respondent(s)

Mr. Vijay Hansaria, Sr. Adv.
Mr. P.I. Jose, AOR

Mr. Arvind Kumar Sharma, AOR

Mr. Tushar Mehta, SG
Mr. Mukesh Kumar Maroria, AOR
Mr. Zoheb Hussain, Adv.
Mr. Kanu Agarwal, Adv.

Ms. Misha Rohatgi, AOR
Mr. Nakul Mohta, Adv.
Mr. Bharat Monga, Adv.
Mr. Amulya Upadhyay, Adv.

Ms. Amita Gupta Katragadda, Adv.
Ms. Gathi Prakash, Adv.
Mr. Prakhar Pandey, Adv.
M/s. Cyril Amarchand Mangaldas

Mr. Zoheb Hossain, AOR

Mr. R Venkatramani, AG
Mr. Tushar Mehta, SG
Mr. V. Mohna, Sr. Adv.
Mr. R. Balasubramaniam, Sr. Adv.
Mr. Zoheb Hussain, Adv.
Mr. Shradha Deshmukh, Adv.
Mr. Rajat Nair, Adv.
Mr. Raj Bahadur Yadav, AOR

M/s. K Ashar & Co.

Mr. Abhishek Baid, Adv.
Mr. Praneet Das, Adv.
Mr. Mohit Kumar Bafna, Adv.
Mr. Anup Jain, Adv.
Mr. Ashok Kumar Jain, Adv.
M/s. Expletus Legal

Mr. Ashok Mathur, AOR

Mr. Sonal Jain, AOR

Mrs. Anil Katiyar, AOR

Mr. Sanjoy Kumar Ghosh, Adv.
Mrs. Rupali Samanta Ghosh, AOR

Ms. Liz Mathew, AOR

Mr. Mahesh Agarwal, Adv.
Mr. Ankur Saigal, Adv.
Mr. Himanshu Satija, Adv.
Mr. E.C. Agrawala, AOR

M/s. Saharya & Co.

Ms. Diksha Rai, AOR
Ms. Ragini Pandey, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 In order to facilitate the submissions before the Bench, it has been agreed that Ms Srishti Agnihotri and Mr Zoheb Hossain, counsel, shall act as the nodal counsel. They shall put together a common compilation of the submissions, pleadings, documents and precedents in terms of the Circular dated 22 August 2023 issued for regulating the course of submissions in larger Bench cases.
- 2 The Registry shall provide the updated soft copy of the paper books to all AORs and nodal counsel on or before 21 October 2023.
- 3 The nodal counsel shall prepare the soft copies of the common compilations on or before 20 November 2023. The common compilations shall be made available to all the parties. Written submissions shall be furnished to the nodal counsel on or before 4 December 2023. The compilations together with the written submissions shall be in the electronic form and shall be emailed to the Court Master at cmvc.dyc@gmail.com on or before 5 December 2023.
- 4 List the matters for hearing on 30 January 2024 before an appropriate Bench.

(CHETAN KUMAR)
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar